

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/234(KB)2022  
COMP.APPL/85(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	KAKALI SAMAJPATY (IN THE MATTER OF DEBDIP TYRES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Rahul Parasrampur, PCS ] For petitioner

**ORDER**

1. Ld.Authorised Representative for the petitioner present.
2. Report of RoC is awaited.
3. Post this matter on **30/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**